

F.No. 01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 31.08.2018

ORDER NO. 190 of 2018

Hon'ble HOD is pleased to partially modify the sitting notified vide **order no. 185 of 2018 for CESTAT Delhi** to the extent indicated below:-

On 4.9.2018 at 2.30 p.m. Hon'ble Shri Anil Choudhary, Member (J) and Hon'ble Shri C.L. Mahar, Member (T) will hear part-heard matters, as notified.

On 5.9.2018 at 2.30 p.m. Hon'ble Shri Anil Choudhary, Member (J) and Hon'ble Shri C.L. Mahar, Member (T) will hear part-heard matters, as notified.

On 7.9.2018 at 2.30 p.m. Hon'ble Shri Anil Choudhary, Member (J) and Hon'ble Shri C.L. Mahar, Member (T) will hear part-heard matters, as notified.

On 7.9.2018 at 10.30 a.m. Hon'ble Shri Anil Choudhary, Member (J) and Hon'ble Shri V. Padmanabhan, Member (T) will also ROM matters, as notified.

On 7.9.2018 at 2.30 p.m. Hon'ble Shri V. Padmanabhan, Member (T) and Hon'ble Shri Rachna Gupta, Member (J) will hear ROM matters, as notified.

By Order



(Bineesh Kumar K.S)
Registrar

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SPS to Hon'ble HOD/Hon'ble Members/P.A. Registrar/ Dy.Registrar/
Asstt.Registrar /Bar Association/Commissioner(AR)/Notice Board/
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By. Registrar